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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2017
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Applicant - J. Hari priya

Ms R2 - Ambili Menon

R. RAJESH Counsel for R5

B. Dhanaraj - Counsel for R6

C. Uma Shankar Counsel for R1, 3, 4

Ms J Hari Priya - Counsel for R2, 7 and 3.

ORDER

Ms J Hari Priya, counsel for petitioner present. Shri C Uma Shankar, counsel for R1 to R4, Ms Ambili Menon, counsel for R2, Counsel for R3 & R7, Shri R Rajesh, counsel for R5, Shri B Dhanaraj, counsel for R6 are present. Counsel for R2 and counsel for R3 filed vakalat. Time extended for filing counter on behalf of the respondents. Counsel for petitioner is directed to furnish copy of the typeset to the counsel for R1 to R4 and R7. Put up on **13.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)